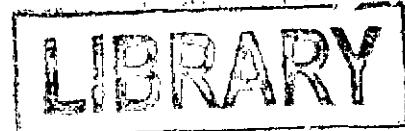


**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
KOLKATA**



O.A/350/666/2017

Date of Order: 12.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Smt. Bachai Ram, widow of Late Bali Ram, Ex-L/Man EF (N) Supply/KGP South Eastern Railway, residing at Qr. No. L/21, A-1, Unit -20, New Settlement Khargpur, P.O Kharagpur, Distict - Paschim Medinipur, Pin Code No. 721301.

--Applicant.

Versus

1. Union of India, service through the General Manager, South Eastern Railway, 11, Garden Reach Road, Kolkata-700 043.
2. The Divisional Railway Manager, Kharagpur Division, South Eastern Railway, P.O Kharagpur, Distict - Paschim Medinipur, Pin Code No. 721301.
3. The Divisional Finance Manager, Kharagpur Division, South Eastern Railway, P.O Kharagpur, Distict - Paschim Medinipur, Pin Code No. 721301.
4. The Senior Divisional Personal Officer, Kharagpur Division, South Eastern Railway, P.O Kharagpur, Distict - Paschim Medinipur, Pin Code No. 721301.
5. The Branch Manager, United Bank of India, Kharagpur Branch, Puratan Bazar, P.O Kharagpur, District- Paschim Medinipur, Pin 721301.

--Respondents

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): Ms. G. Roy, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

This application has been filed to seek the following reliefs:

"a) The application for payment of family pension be disposed of and necessary order for payment of family pension forthwith.
b) The family pension of the applicant along with arrear and interest be paid immediately."

2. In view of the submission made by ld. counsel for the applicant that the relief sought for by the applicant has been granted, the matter has become infructuous and is accordingly disposed of as infructuous. No costs.

ss

(Bidisha Banerjee)
Member (J)

